

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1266/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

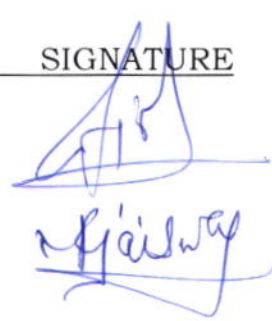
SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Sachin Chemicals  
V/s.  
Anamayee Pharsmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Avinash Tark	Advocate	
	M.K. Tarkwal	Advocate	

By consent adjourned  
to - 12-12-17

**ORDER**

**C.P. No. 1266/I&BC/NCLT/MB/MAH/2017**

1. Ld. Representatives of both sides are present.
2. By consent, adjourned to 12<sup>th</sup> December, 2017.

**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**

Dated: 21.11.2017

vkf

**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**